

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Review Application No. 88 of 2004

In

Original Application No. 239 of 2003

At Jabalpur this the 5th day of Nov, 2004

Hon'ble Mr.M.P. Singh, Vice Chairman
Hon'ble Mr.A.K. Bhatnagar, Member(J)

M.Krishna Kumar S/o R. Muthusubramanian, House No.L.I.G.-48
Housing Board Colony, Near Head Post Office, Jabalpur.

Respondents Shri

Applicant

Versus

1. Union of India through Chairman, Railway Board, Rail Bhawan, New Delhi.
2. General Manager, West Central Railway, Jabalpur.
3. Chief Signal Telecommunication Engineer, West Central Railway, Jabalpur.
4. Additional Divisional Railway Manager, West Central Railway, Jabalpur.
5. Shri Neeraj Kumar Pandey, Senior Divisional Signal Telecommunication Engineer, West Central Railway, Jabalpur.

Respondents

By Advocate ---

O R D E R

By Hon'ble Mr.A.K. Bhatnagar, J.M.

By this review application, the applicant has sought to admit the review application and modify/quash the impugned order as prayed in the original relief clause prayed.

2. We have perused our order dated 17.08.04 passed in
... pg.2/-

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in O.A.No.239/03. The order concerned is a detailed and speaking one wherein all the aspects have been duly considered. The present attempt by the review applicant is to have the matter reargued, which does not fall within the purview of Section 22(3)(f) of the Administrative Tribunals Act, 1985. The legal position is well settled that review is not an appeal in disguise.

3. There is no error apparent on the face of the record and we do not find any good ground for interference by way of review. The review application is accordingly rejected, being bereft of any merit.

4. However, the typographical mistake as pointed out by the applicant in para-2(IInd line) of the Judgment dated 19.08.2004, is corrected by substituting "Control Office, Central Railway, Jabalpur" in place of "Western Railway, Mumbai Central. Fresh certified copies be issued accordingly.

Member (J)

Vice Chairman

/M.M./

पृष्ठांकन से ओ/व्या.....जबलपुर, दि.....
प्रतिलिपि अच्छी हिला:-
(1) सरित्य, उच्च न्यायालय कर्ता एवं विधिविधान, जबलपुर
(2) अधेक्षक श्री/भीमदीप/दु.....के काउसल
(3) प्रत्ययी श्री/भीमदीप/दु.....के काउसल
(4) चंपाल, कोटडां, जबलपुर न्यायालय
सूचना एवं अवश्यक कार्यालयी है

10/10/2005
राज्य प्रशासन

M.Kreshan Kumar 2005

H.B.Shobhan 2005

Issued
on 10.11.05